OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE, (NORTH) ROHINI COURTS, DELHI

MODIFICATION ORDER

In view of request received from Ms. Swati Gupta-II, Ld. MM in the partial modification of Duty roster of Metropolitan Magistrates for the month of February 2023 (Ref. No. 3260-3347/CMM/North/Rohini/Delhi2023 dated 30.01.2023), it is ordered that Sh. Ajav Narwal, Ld. MM shall perform the work of Duty MM on 23.02.2023 in place of Ms. Swati Gupta-II, Ld. MM and Ms. Swati Gunta-II, Ld, MM shall perform the work of Duty MM on 28.02.2023 in place of Sh. Aiay Narwal, I.d. MM.

Abamo (Shama Gunta)

Chief Metropolitan Magistrate North District, Rohini, Delhi,

No. 5114-5154 /CMM/ North/Rohini/Delhi/2023

DATED: 15-2-2023

Copy forwarded for information and necessary action to :

1. The Ld. Registrar General. Hon'ble High Court of Delhi, New Delhi.

2. The Ld. Principal District & Sessions Judge, North District, Delhi.

3. The Ld. Magistrates posted in North District, Delhi.

4. The Secretary, DLSA, North District, Rohini Coürts, Delhi,

5. The Incharge, Facilitation Center, Rohini Courts, Delhi.

6. The Secretary, Rohini Court Bar Association, Rohini, Delhi.

7. Law Officer, Tihar Jail, Delhi

8. The Chief Public Prosecutor (North) (North-West).

9. The DCP (Outer), (North-West), (Rohini), (Outer North). 10. The Supdt. Rohini Jail, Delhi.

11. The Incharge Lock-up, Rohini Courts, Delhi,

12. The Incharge Cash Branch, Room No.18, Ground Floor, Rohini Courts, Delhi, 13. Reader, Video Conferencing Room, Robini Courts, Delhi.

14. The Controlling Officer, Pool-Car, Rohini Courts, Delhi. 15. The Care Taker, Rohini Courts, Delhi,

16. For Uploading on centralized web-site through LAYERS. 17. For Uploading on LAYERS.

18. Notice Board.

19. Security Incharge, Rohini Courts Delhi

20. The IG (Prison), Tihar Jail, Delhi, New Delhi. 21. Guard File,

Ginta Chief Metropolitan Magistrate North District, Rohini, Delhi.

